Central Administrative Tribunal Principal Bench, New Delhi

CP No.378/2018 in OA No.4215/2017

This the 17th day of August, 2018

Hon'ble Mr. V.Ajay Kumar, Member (J) Hon'ble Ms Nita Chowdhury, Member (A)

Bhanudas (58) S/o Lt.Shri Deep Chand R/o. 13/1-1-D, P7T Quarter Kali Bari Marg, Gole Market New Delhi.

.... Petitioner

(By Advocate: Ms. Bhawna Massey)

Versus

- Shri L.N. Sharma,
 Sr. Chief Post Master of Post Office,
 New Delhi Central division
 Meghdoot Bhawan,
 New Delhi-110001.
- G.C. Panth
 The SSPO;
 New Delhi Central Division
 New Delhi.

... Respondents

(By Advocate: Mr. Satish Kumar)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J)

OA No. 4215/2017 was disposed of by an order dated 19.12.2017 with the following directions:-

"7. Maintaining the judicial decorum, I dispose of this OA, at this stage, with a direction to the appellate authority to dispose of the appeal of the applicant filed on 15.11.2017 within a period of three months. Needless to say that the applicant would have liberty to take remedial measures as available to him under law in case he remains dissatisfied with the order to be passed by the appellate authority. It is further directed that no recovery shall be effected from the applicant till his appeal is disposed of.

2. Alleging non-compliance of the orders of this Tribunal, the instant CP is filed.

3. Mr. Satish Kumar, learned counsel appearing for the respondents, today, produced an order dated 06.07.2018 passed by the respondents in appeal of the applicant.

4. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, the applicant is at liberty to avail the remedy available to him against the order dated 06.07.2018 passed by the respondents in the appeal of the applicant, if he is still aggrieved, in accordance with law. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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